

NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI

DATED: 04.10.2018

NOTICE

Please take notice that the matter listed on 04.10.2018 at 3.30 P.M in the court of Hon'ble Chairperson as indicated below in the table will not be taken up today. The next date of hearing will be notified later.

S. No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
1.	Comp. App. (AT) No. 168 of 2017	Vijaya Hospitality & Resorts &Ors. Vs. Sibi C. K. &Ors.	RajendraSinghvi	Gopinath Menon

By Order

Joint Registrar

4.10.18

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